

ORDER SHEET

O.A / MA / RA / CP NO. 759 OF 2004Applicant/smt. Pramed Kumari Respds. 107 909Advocate for Applicant/sri R.N. Sharma Advocate for Respondent/sri S. Singh / S. C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. 18
OA admitted on 16/11/04 OA filed after service of petition copy on standing counsel for all Respts. Vakalatnama filed by Respt. Counsel Sri S. Singh Respt. No. nat Shan Vakalatnama filed by Respt. Counsel Sri S. C. Mishra for Respts. Notice issued on 2/2/04 by Regd. Post A/D for Respt. No 4 Counter affidavit filed on 13/4/05 along with MA-1462/05 to condon the delay MA-1463/05 to take on record MA-1464/05 to dismiss the OA. No Rejoinder filed so far 19/5/09 505)	At 20.08.09 Learned counsel for applicant has sent illness slip. Matter relates to the year 2004 We are reluctant to acc accept any type of adjournment in such old matters. OA is accordingly dismissed for want of prosecution. (D. C. Lakshya) AM	Atyam CA (R. Gaur) JM

Contd. On Sheet No. _____